

**Shri B. S. Murthy:** The answer to part (b) is not known to me.

**Mr. Speaker:** The answer is 'Nil'.

**Shri Velayudhan:** May I know how many villages roughly will be covered by one project?

**Mr. Speaker:** I think he has stated that in the figures given.

**Shri Velayudhan:** I want to know how many villages each project will cover.

**Mr. Speaker:** That is what he has stated already, I believe.

**Shri Nanda:** Yes.

**Mr. Speaker:** The hon. Member will be more attentive.

**Shri Velayudhan:** How much population will be covered?

**Mr. Speaker:** That is a different thing.

**Shri Nanda:** I can give figures of population also.

**Mr. Speaker:** Next question.

#### SALE OF LAND TO FOREIGN MISSIONS

\*1211. **Shri B. S. Murthy:** Will the Prime Minister be pleased to state the conditions, if any, for the sale of land or buildings to foreign Embassies?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):** No special conditions have been laid down by the Government of India; land or buildings can be sold to diplomatic missions on terms and conditions agreed upon between the owners and the buyers.

**Shri B. S. Murthy:** May I know how many Embassies have acquired lands in India?

**Shri Satish Chandra:** In New Delhi, four foreign countries and two Commonwealth countries, six in all, have acquired land and buildings. One other country has acquired land only.

**Shri B. S. Murthy:** Which is that other country?

**Shri Satish Chandra:** Indonesia.

**Shri B. S. Murthy:** May I know whether in Madras, Bombay and Calcutta, Embassies have acquired lands and buildings?

**Shri Satish Chandra:** There are some buildings which have been acquired by foreign countries in Madras, Calcutta and Bombay. In Bombay, the United Kingdom, the United States of America and Afghanistan have acquired buildings; in Calcutta and Madras, USA.

**Shri B. S. Murthy:** Is it a fact that there is a rush for lands and buildings being acquired by foreign Embassies in Ernakulam?

**Shri Satish Chandra:** I am not aware.

**Shri Damodara Menon:** The hon. Minister said that these transactions took place on terms agreed to by the sellers and the buyers. Am I to understand that Government exercises no control over these transactions?

**Shri Satish Chandra:** There is no question of control. Each of them is a transaction between private parties and the Government concerned. Similarly, when we acquire property or land in foreign countries, we deal with private parties and the Governments there do not interfere in these transactions.

#### REORGANISATION OF C. W. & P. COMMISSION

\*1212. **Shri Kelappan:** Will the Minister of Irrigation and Power be pleased to state whether Government propose to re-organise the Ministerial staff of C. W. and P. Commission in the light of the criticism of the Estimates Committee in para. 20 of its Fifth Report (1951-52)?

**The Minister of Planning and Irrigation and Power (Shri Nanda):** The recommendation is under examination of the Government of India.

**Shri A. C. Guha:** May I know when a decision is likely to be taken?

**Mr. Speaker:** Order. order. That is the usual question.

**Shri A. C. Guha:** Some time ago, the same reply was given. The report was submitted some months ago.

**Mr. Speaker:** Next question.

#### ECONOMIES IN D.V.C.

\*1213. **Shri Kelappan:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether any economies have been effected in the Rehabilitation and Development Departments of the Damodar Valley Corporation in pursuance of the recommendations of the Estimates Committee in paras. 27 and 28 of its Fifth Report; and

(b) whether Government will be pleased to appoint a committee to enquire into the work done by the Rehabilitation and Development department and to suggest reforms?

**The Minister of Planning and Irrigation and Power (Shri Nanda):** (a) and (b). As stated in my reply to Starred Question No. 743 put by the Hon'ble Shri B. R. Bhagat on the 12th June 1952, the matter is still under the consideration of Government.

**Shri Velayudhan:** How long will this consideration take?

**Mr. Speaker:** Let us not put that same question every now and then. Next question.